

**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
MCRC No. 20423 of 2024**

(SANDEEP Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 25-06-2024

Shri Rajmani Bansal - Advocate for the applicant.

Shri Girraj Soni - Panel Lawyer for the respondent/State.

Learned counsel for the applicant prays for withdrawal of the application with liberty to revive the prayer after filing of the charge-sheet.

Prayer allowed.

With aforesaid liberty, the application is **dismissed as withdrawn.**

**(VIVEK JAIN)
JUDGE**

Monika

